

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)  
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**Subject: Summer vacation 2026- arrangement notified.**

**ORDER**


**No: 790 of 2026/RG**

**Dated:-20 .05.2026**

1. It is hereby notified that the Hon'ble High Court of Jammu & Kashmir and Ladakh will observe the Summer Vacation with effect from 08<sup>th</sup> of June, 2026 to 27<sup>th</sup> of June, 2026 (both days inclusive). The period commencing from 8<sup>th</sup> to 13<sup>th</sup> of June, 2026 shall be **No Work Period** for the Hon'ble High Court.
2. In terms of Rule 12 of the Jammu and Kashmir High Court Rules, 1999 Hon'ble the Chief Justice has been pleased to nominate the Hon'ble Judges for both the wings of the High Court of J&K and Ladakh, named in Column (1) below, to be the Vacation Judges to hear all matters of urgent nature for the period mentioned against their respective names in Column (2).

(1)		(2)
<b>Jammu Wing</b>		
Hon'ble Mr. Justice Rajesh Sekhri	:	15 <sup>th</sup> June to 20 <sup>th</sup> June, 2026
Hon'ble Mr. Justice Sanjay Parihar	:	22 <sup>nd</sup> June to 27 <sup>th</sup> June, 2026
<b>Srinagar Wing</b>		
Hon'ble Mr. Justice Shahzad Azeem	:	15 <sup>th</sup> June to 20 <sup>th</sup> June, 2026
Hon'ble Mr. Justice Mohammad Yousuf Wani	:	22 <sup>nd</sup> June to 27 <sup>th</sup> June, 2026

**By Order.**

  
**(M.K. Sharma)**  
**Registrar General**  
**Dated: 20.05.2025**

**No.: 23453 -05/RG/GS**  
**Copy of the above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_,  
.... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K State Judicial Academy, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar Judicial, High Court Wing, Jammu/Srinagar.
7. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar.
8. Joint Registrar Judicial/Protocol, High Court Wing, Jammu/Srinagar.
9. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar
10. President, High Court Bar Association, Jammu/Srinagar.
11. Chief Accounts Officer, High Court of J&K and Ladakh, Srinagar.  
..... for information.

12. Manager Government Press, Jammu/Srinagar for publication in the next issue of Govt. Gazette.
13. Incharge NIC, High Court of J&K and Ladakh for getting the same uploaded on the official website of the Hon'ble High Court.
14. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
15. Order File.

  
**Registrar General**